Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting due for 07.08.2014 but actually held on 14.08.2014

The meeting No.18/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4) was due for 07.08.2014 but actually held on 14.08.2014 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri V.K. Kohli, Director	R.O., TC, Noida
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Barinder Singh, Assistant Director	MSME
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.18/AM-15 dated 07.08.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER: 18/84-ALC3/2014 MEETING DATE: 07.08.2014

Case No.:16/6/84-ALC3/2014	Party Name: G.R. CORPORATION	Meet No/Date:18/84- ALC3/2014	Status: Approved
		07.08.2014	
HQ File :01/84/050/00047/AM15/	RLA File :06/24/040/00035/AM14/	Lic.No/Date:0610036660	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Fabric made out of	47,040	100% Polyester	48,000
	manmade filament yarn	Kgs.	filament yarn (High	Kgs.
	(Narrow fabric/Tape) of size	_	tenacity)	
	1mm to 100mm			
2.	Unprocess narrow knitted/	64,190	100% Polyester	8000 Kgs.
	fabric/elastic (size 1mm to	Kgs.	filament yarn (High	
	100mm) made in		tenacity)	
	combination with 100%		Rubber thread made of	57,500
	Polyester filament yarn and		rubber polypropylene	Kgs.
	rubber thread		yarn	_
3.	Braided cord made of	17,875	100% Polyester	18,240
	polypropylene yarn or	Kgs.	filament yarn (High	Kgs.
	polyester yarn	_	tenacity)	
4.	Cord twine made of	4900 Kgs.	Nylon yarn (high	5000 Kgs.



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	polypropylene yarn		tenacity) made of nylon	
5.	Elastic cord/rubber thread cord textile covered made in combination with PP yarn or	27,636 Kgs.	100% Polyester filament yarn (High tenacity)	3200 Kgs.
	polyester yarn and rubber threads		Rubber thread made of rubber polypropylene yarn	25,000 Kgs.
6.	Woven elastic tapes/narrow fabrics made in combination with PP yarn or polyester	11,211 Kgs.	100% Polyester filament yarn (High tenacity)	1440 Kgs.
	yarn and rubber threads		Rubber thread made of rubber polypropylene yarn	10,000 Kgs.
7.	Vulcanised rubber thread and cord made in combination with PP yarn or	8448 Kgs.	100% Polyester filament yarn (High tenacity)	1120 Kgs.
	polyester yarn and rubber threads		Rubber thread made of rubber polypropylene yarn	7500 Kgs.
8.	Sewing thread of manmade filaments whether or not put up for retail sale made of manmade fibres/100% Polyester yarn/high tenacity yarn of polyester (of synthetic filament)	19,600 Kgs.	100% Polyester filament yarn (High tenacity)	20,000 Kgs.
9.	Fabric made out of manmade filament yarn (Narrow fabric/tape) of nylon yarn high tenacity of size 1mm to 100mm	14,700 Kgs.	Nylon yarn (high tenacity) yarn made of nylon	15,000 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:9/6/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:18/84- ALC3/2014 07.08.2014	Status: Deferred
2	HQ File :01/84/050/00040/AM15/	RLA File :05/24/040/00486/AM14/	Lic.No/Date:0510383265 01.04.2014	Defer Date: 28.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.





	Case No.:5/10/84-ALC3/2014	Party Name: BHARAT SILKS	Meet No/Date:18/84- ALC3/2014 07.08.2014	Status: Deferred
3	HQ File :01/84/050/00060/AM15/	RLA File :07/24/040/00467/AM14/	Lic.No/Date:0710103320 01.04.2014	Defer Date: 28.08.2014

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Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

	Case No.:2/12/84-ALC3/2014	Party Name: TECHFAB (INDIA) INDUSTRIES LTD	Meet No/Date:18/84- ALC3/2014 07.08.2014	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0310777139	Defer Date:
1	:01/84/050/00091/AM15/	:03/95/040/01058/AM14/	04.04.2014	28.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

	Case No.:7/6/84-ALC3/2014	Party Name: SUPERHOUSE LTD.,	Meet No/Date:18/84- ALC3/2014 07.08.2014	Status: Deferred
5	HQ File :01/84/050/00038/AM15/	RLA File :06/24/040/00001/AM15/	Lic.No/Date:0610037024 09.04.2014	Defer Date: 28.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

Case No.:4/12/84-ALC3/2014	Party Name: VENUS SAFETY & HEALTH PVT. LTD.,	Meet No/Date:18/84- ALC3/2014 07.08.2014	Status: Deferred	
HQ File	RLA File	Lic.No/Date:0310777904	Defer Date:	
:01/84/050/00093/AM15/	:03/95/040/01055/AM14/	10.04.2014	11.09.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM, measurement chart and sketch of export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to provide the above information/details for consideration of the Committee. The case stands for re-listing on 11.09.2014.

Case No.:18/10/84-ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date:18/84- ALC3/2014 07.08.2014	Status: Approved
HQ File	RLA File	Lic.No/Date:0510384320	
:01/84/050/00073/AM15/	:05/24/040/00015/AM15/	17.04.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/38/2014-15-Hos., dated 12.08.2014 as detailed below:-

1	2.00.20	2014 as detailed below					
	S.No.	Export Product	Export	Import item	Quantity		
			Quantity		allowed		
	1.	Ladies Other Garments	20,439	100% Polyamide net	61,316		
		(Top) made of 100%	Nos.	knitted dyed fabric, GSM-	Sq. meter		
		Polyamide net knitted dyed		63+/-10%, width-60"			
		fabric, GSM-63+/-10%					

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:17/10/84-ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date:18/84- ALC3/2014 07.08.2014	Status: Deferred
8	HQ File::01/84/050/00072/AM15/	RLA File :05/24/040/00047/AM15/	Lic.No/Date:0510385727 05.05.2014	Defer Date: 28.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

	Case No.:14/10/84-ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date:18/84- ALC3/2014 07.08.2014	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0510386965	Defer Date:
•	·01/84/050/00069/AM15/	-05/24/040/00078/AM15/	20.05.2014	28.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

Case No.:15/10/84-ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date: 18/84- ALC3/2014 07.08.2014	Status: Deferred
HQ File	RLA File	Lic.No/Date:0510386964	Defer Date: 28.08.2014
10 :01/84/050/00070/AM15/	:05/24/040/00077/AM15/	20.05.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.



Case No.:4/14/84-ALC3/2014

Party Name: MAYA EXPORTS | Meet No/Date:18/84-CORPN | ALC3/2014

ALC3/2014 07.08.2014 Status: Approved

HQ File

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RLA File

Lic.No/Date:0510387783

:01/84/050/00099/AM15/

:05/24/040/00104/AM15/

30.05.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/36/2014-15-Hos., dated 06.08.2014 as detailed below:-

	00.06.2014 as detailed below.								
	S.No.	Export Product	Export	Import item	Quantity				
had			Quantity		allowed				
A to comparate	1.	Girls Skirt with lining made	28,803	68% Cotton 21%	0.86 Sq.				
(A) (A) (M)		of 68% Cotton 21%	Nos.	Polyamide 11% Viscose	meter per				
() 1000000 ()		Polyamide 11% Viscose		knitted dyed lace fabric,	piece				
April 2000		knitted dyed lace fabric.		GSM-120+/-10%, width-					

The GSM should match in both import and export.

GSM-120+/-10%

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

 Case No.:5/14/84-ALC3/2014
 Party Name: MAYA EXPORTS CORPN
 Meet No/Date:18/84- ALC3/2014 Approved 07.08.2014
 Status: Approved 07.08.2014

 HO File
 RLA File
 Lic.No/Date:0510387777

HQ File RLA File Lic.No/Date:05103 :01/84/050/00100/AM15/ :05/24/040/00103/AM15/ :30.05.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/37/2014-15-Hos., dated 06.08 2014, as detailed below:

06.08.2014 as detailed below:-						
12	S.No.	Export Product	Export	Import item	Quantity	
			Quantity		allowed	
	1.	Ladies Top with lining	11,004	57% Cotton 43%	2.07 Sq.	
1		made of 57% Cotton 43%	Nos.	Polyamide knitted dyed	meter per	
	,	Polyamide knitted dyed		lace fabric, GSM-115+/-	piece	
		lace fabric, GSM-115+/-		10%, width-60"		
		10%				

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual

conditions.

Case No.:1/18/84-ALC3/2014	Party Name: APSARA SILKS	Meet No/Date:18/84- ALC3/2014 07.08.2014	Status: Approved
HQ File	RLA File	Lic.No/Date:0710106142	
:01/84/050/00133/AM15/	:07/24/040/00152/AM15/	24.07.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis as per decision taken in NC meeting No.48/AM-14 held on 13.03.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	100% MRS dyed/printed	4750	100% MRS Plain fabric,	4988
	fabrics, GSM-35+/-10%,	Meter	GSM-35+/-10%, width-	Meter
	width-140 cms.+/-10%		140 cms.+/-10%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

MANUAL AGENDA CASE

(14)

(14)			
Case No.245 M/s Imperial Readymade Garments Factory India Pvt			
	Ltd., Chennai		
NC 18/AM-15, dt. 07.08.2014	File No.01/84/50/121/AM-11/DES-V		
Re-fixation of input output norms in respect of Advance Authorization No. 0410116054			
dated 05.08.2010.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 04.09.2014.

(15)

	(13)	
ļ	Case No.246	M/s Concept Clothing, New Delhi
į	NC 18/AM-15, dt. 07.08.2014	File No.01/84/50/251/AM-14/DES-V
į	Ratification of input output norm	ns in respect of Advance Authorization No. 0510370372
	dated 06.11.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/34/2014-15-Hos., dated 24.07.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Kids Shorts made of 100%	16,493	100% Cotton twill fabric,	0.56 Sq.
	Cotton twill fabric, 30x30/	Nos.	30x30/ 132x70 GSM-	meter per
	132x70 GSM-115+/-10%,		115+/-10%, width-57/58",	piece





	width-57/58", Style: BBB		Color Corail		
2.	Kids Dresses made of 100% Cotton twill fabric, 30x30/ 132x70 GSM-115+/-10%, width-57/58", Style: Miss Capucine	Nos.	100% Cotton twill fabric, 30x30/ 132x70 GSM- 115+/-10%, width-57/58", Color Corail	meter	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.247	M/s Concept Clothing, New Delhi		
NC 18/AM-15, dt. 07.08.2014	File No.01/84/50/280/AM-14/DES-V		
Ratification of input output norr	ns in respect of Advance Authorization No. 0510371162		
dated 18.11.2013.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/33/2014-15-Hos., dated 24.07.2014 as detailed below:-

S.No.	Export Product	Export Ouantity	Import item	Quantity allowed
		Quantity		anowed
1.	Girls Dresses made of 100%	9934	100% Polyester mesh net	0.69 Sq.
	Polyester mesh net embellish	Nos.	embellish dyed fabric,	meter per
	dyed fabric, GSM-149+/-	j	GSM-149+/-10%, width-	piece
	10%, width-52", Colour:		52", Colour: Ecru	
	Ecru and 100% Polyester		100% Polyester mesh net	0.55 Sq.
	mesh net embellish dyed	,	embellish dyed fabric,	meter per
	fabric, GSM-56+/-10%,		GSM-56+/-10%, width-64",	piece
	width-64", Colour: Rouge		Colour: Rouge	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.